

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:5455  
ANSWERED ON:29.04.2013  
EXPORT OF COTTON YARN  
Natarajan Shri P.R.

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether cotton yarn is being exported to other countries particularly Egypt;
- (b) if so, the details of cotton yarn exported to Egypt during each of the last three years and the current year along with the duties levied by other countries including Egypt on such imports;
- (c) whether several countries including Egypt have imposed any additional safeguard duties which is against the agreements made between those countries and India; and
- (d) if so, the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

- (a) Yes Madam. Cotton yarn is being exported to Egypt and other countries.
- (b) The details of cotton yarn exported to Egypt for the last three years are as under:-

Calendar year	Quantity	Value
2010	38.61 million kgs	USD 134.23 million
2011	49.46 million kgs	USD 179.05 million
2012	44.23 million kgs	USD 151.35 million

The average normal import tariff on cotton yarn, in most of the countries to which India exports ranging from 3.5 % to 7 %. The import tariff of Egypt on import of Cotton Yarn is 5%.

(c) & (d) Egypt has imposed safeguard duties on import of cotton yarn (from all sources) with effect from December, 2011. To counter the safeguard duties India has submitted written submissions to Egyptian Authority and have attended Public Hearing challenging the Safeguard Measures. Apart from this, Turkey had imposed Safeguard Duty on Cotton Yarn from 2009 onwards. A review was initiated by Turkey on 11th June, 2011 on definitive safeguard measures imposed on imports of cotton yarn from India and subsequently definitive findings were issued recommending continuation of the measures retroactively with effect from 15th July 2011. Consultations were held with Turkey on 12-13th March, 2012 in Ankara wherein inconsistencies in extending the measures through a provisional duty and various other procedural and legal lapses were highlighted. Subsequently, a Memorandum of Understanding was signed between the Republic of India and the Republic of Turkey wherein it was agreed that Turkey would remove the definitive measure not later than 31st December, 2012. Turkey has withdrawn the Safeguard duty on the import of cotton yarn with effect from 31.12.2012 vide their Gazette Resolution of the Council of Ministers dated 29th December, 2012.